

### Young Innovative device for small companies

The status of Young Innovative Company is a tool to support small companies investing at least 15% of their costs in research and development. The draft budget law for 2014 provides for them to benefit from new social exemptions to develop.

Pierre Moscovici introduced the two main improvements proposed in the draft budget law for 2014 (2014 PLF) for young innovative companies (JEI). This improvement of the device caused by the commitments made at the end of Audience Entrepreneurship in April 2013, namely:

- 100% exemption from employers' social contributions for eight years against a previously degressive exemption (100% for three years, then 80% to 50% after seven years);

These measures should strengthen support for the growth and innovation potential of SMEs use. They represent a cost of € 58 million in 2014, € 72 million in 2015 and € 88 million in 2016 for the public finances.

For more details, click here

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### Funds for innovative SMEs: the European Investment Bank and Bpifrance rally

Public Investment Bank (Bpifrance) and the European Investment Bank Group (EIB) have signed a new contract funding. For innovative SMEs, it has a credit line of 750 million euros and a guarantee covering 200 million.

Public Investment Bank (Bpifrance) and the European Investment Bank Group (EIB) signed on 25 September 2013, a new financing agreement. For the latter, the EIB Group provides Bpifrance of a credit line of € 750 million and a guarantee envelope of € 200 million.

It is targeted funding for SMEs one of fewer than 250 employees and ETI 2 less than 3000 employees. He will speak in particular in the phase between the end of a research and development project and the operating cycle, when funding is particularly scarce.

For more details, click here

<http://www.economie.gouv.fr/financement-pme-innovantes-banque-europeenne-investissement-et-bpifrance-se-mobilisent>

28 October 2013

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## **Environmental Tax on heavyweights**

With effect from 1st January 2014, there will be introduction of environmental tax heavyweights.

The environmental tax is to create a virtuous circle by charging for road use and not granted by the user highways in generating revenue to finance transport infrastructure, and ultimately encouraging behavior change. It applies equally to French vehicles as foreign vehicles. For his collection vehicles will be equipped with electronic boxes with a satellite tracking system.

The regulatory framework for the implementation of environmental taxes have been fully defined, the subject vehicle registration, mandatory step for each undertaking concerned, began on July 19. A test of the device at the national level on a voluntary basis and without tax collection phase began on July 29.

For more details, click here

<http://www.economie.gouv.fr/report-lentree-en-vigueur-lecotaxe-poids-lourds-au-1er-janvier-2014>

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